

16-10-95

Hon'ble Mr. S. Das Gupta, A.M.  
Hon'ble Mr. T.L. Verma, J.M.

Sri Ram Yash Pandey appeared before us and stated that all that is required by him is that the word 'EDBPM' be mentioned in line 6 from below in Page 3 of the Tribunal's order dated 30-4-1993. We have seen that in the first page of the order it has been mentioned that the Applicant has worked as EDBPM. In view of this the word 'EDDA' used in line 6 from the bottom at page 3 of the order appears to be an inadvertent error. The Learned Counsel for the Respondents - Sri N.B. Singh also has no objection to the substituting of the word 'EDDA' by 'EDBPM'. Necessary correction has been carried out accordingly.

RBD/

J.M.

W  
A.M.